

MA-272/99
for appropriate
orders.

on memo.

Sak - Brouh
4/5 -

Free copy
of the order
dt. 5-5-99 may
be given to
the counsels
for both sides.

Sak
12/5 -

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S.O.

5.5.99

Heard Shri S.K. Dash, learned counsel
for the petitioner and Shri U.B. Mohapatra, learned
Addl. standing counsel on H.A. 272/99, seeking
withdrawal of this O.A. as during the pendency
of this O.A. the applicant has been appointed
as E.O. Pacher, Kachupada post office. Heard
learned counsel for both sides. In view of
submissions made by the learned counsel
for the petitioner, the O.A. is disposed of
as withdrawn.

S. S. 99
H.C. Chairman
5.5.99.
Member(s)